

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

O.A.No.179/2001 with
M.P.No.189/2002.

Dated this Wednesday the 12th Day of June, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman.
Hon'ble Shri M.P. Singh, Member (Administrative).

Shri A.K. Sinha,
Working as Senior Commercial
Manager (P/R) in the office of
Chief Commercial Manager (P/R)
Central Railway CSTM and residing
at 3/22, Railway Officers Flats,
Lower Parel Nesbit Road, Mazgaon,
Mumbai - 400 010. .. Applicant.

(By Advocate Ms. Sushma Nair)

Versus

1. Union of India, through
the Ministry of Railways,
Rail Bhavan, New Delhi.
2. The Chairman,
Railway Board, Rail Bhavan,
New Delhi.
3. The General Manager,
Central Railway CST,
Mumbai.
4. Shri R.D. Dixit,
Divisional Commercial Manager,
DRMS Office, Central Railway,
Jabalpur, M.P. .. Respondents

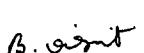
(By Advocate Shri S.C. Dhawan).

ORDER (Oral)

Shri M.P. Singh, Member (A).

Counsel for applicant seeks permission to withdraw the O.A. alongwith M.P. He is permitted to withdraw the O.A. as well as M.P. The applicant is at liberty to file a fresh O.A., if he is so advised. The O.A. and M.P., both are dismissed as withdrawn.


(M.P. Singh)
Member (A)


(Birendra Dikshit)
Vice Chairman.